

[English]

**Promotion to the Post of Principal in
Kendriya Vidyalaya Sangathan**

1988. SHRI HARISH RAWAT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether teachers in Kendriya Vidyalayas Sangathan classified as "others' category" are not eligible to apply for the post of Principal even though they are academically fit for these posts ;

(b) if so, the reasons therefor ; and

(c) whether the Sangathan has any proposal to make a provision for it this year ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) to (c). Applications for the post of Principal in Kendriya Vidyalayas to be filled up through direct recruitment, are invited through open advertisement. Those including the Kendriya Vidyalaya teachers fulfilling the minimum qualifications prescribed for the post of Principal are eligible to apply.

[Translation]

**Use of Firewood in Construction of
Roads Resulting in Deforestation**

1989. SHRI VIRDHI CHANDER JAIN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether firewood is used in the construction of metalled roads resulting in deforestation ;

(b) if so, whether Government propose to develop and conserve the forest particularly in desert areas to ensure that firewood is not used in the construction of roads ; and

(c) the steps taken by Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Firewood is one of the fuels used during black topping of metalled roads.

(b) and (c). The Government have taken steps to reduce/eliminate the requirement of firewood in mechanised road construction where bitumen heaters with petroleum product based burners are being used. The Central Government are encouraging alternative sources of energy to replace firewood in order to conserve the forest resources,

[English]

National Environment Authority

1990. SHRI V. SOBHANADREESWARA RAO : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government have taken a decision to constitute a National Environment Authority to effectively implement the Provisions of Environment (Protection) Act, 1986 ;

(b) if so, the details thereof ; and

(c) whether the existing organisations like Central Pollution Control Board will be brought under the new authority ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) to (c). A proposal to set up an Environment Protection Authority is under consideration of the Government. Details of the proposed authority are being worked out.

Development of Buckingham Canal

1991. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Buckingham Canal from Vijayawada to Madras is silted up heavily ;

(b) if so, whether the Inland Waterways